बौद्धिक संपदा
भारत
एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
आरजीएनआईआईपीएम
INTELLECTUAL PROPERTY INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
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भारतसरकार
GOVERNMENT OF INDIA
कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

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संख्या/ No: CGPDTM-11018(13)/1/2023-CGPO/2641 दिनांक/Date: 17.02.2026

OFFICE ORDER

In partial modification of Office Order dated 26.12.2025, the place of posting on transfer in respect of under mentioned officials are hereby revised as under: -

Ser	Name	Designation	Current Place of Posting at IP Office	New place of Posting at IP Office	Transfer Order No
(a)	Shri Shiv Lal Meena	Office Superintendent	Delhi	Ahmedabad	CGPDTM-11017(13)/1/2022-CGPO/2221
(b)	Shri Sauvik Biswas	Upper Division Clerk	Kolkata	Delhi	CGPDTM-11017(13)/1/2022-CGPO/2208

2. Above said officials are directed to comply the office order dated 26.12.2025 to join at revised new place of posting.

3. This issues with the approval of Controller General of Patents, Designs and Trade Marks.

(Vickey Kumar)
Director
Administration and Establishment
O/o CGPDTM, New Delhi

To,

1. Head of Office, Patent Office, New Delhi/Mumbai/Kolkata/Chennai
2. Trade Marks Registry, Ahmedabad
3. Concerned Officer
4. The Account Officer, Pay & Accounts Office, Patents, Designs & Trade Marks, Mumbai-37
5. IT Office, O/o CGPDTM Delhi.
6. Office Order Copy
7. Hindi Version follows